

LHSS Collective by MNLU Mumbai

SPEAKERS

For the Second edition of the LHSS International Symposium

"Navigating the Brink: Law in Crisis"

11 - 12 May 2024

For more information, please reach out at (022) 2570 3188 (10:30AM- 4:30PM) or write to us at symposiumlhss@mnlumumbai.edu.in

<u>Ihsscollective.in</u>



PLENARY SPEAKERS



Dr. Swatee Yogessh

Dr. Swatee Yogessh specializes in Corporate Law and holding a keen interest in Jurisprudence, Statutory Interpretation. International Law, and Legal Education. She is an alumna of ILS Law College with over fifteen years of teaching and academic administration experience. After serving in various capacities at institutions such as MNLU Mumbai and Balaji Law College, she returned to her alma mater. Her academic journey includes roles as Assistant Professor University, Christ at Bangalore, and Symbiosis Law School, Pune. Notably, she was awarded the 'ERASMUS MUNDUS' Scholarship by the European Commission, serving as a visiting scholar at Leibniz University, Hannover, during 2009-10. Additionally, she received a Certificate of Appreciation for "VALUE CONSCIOUSNESS AND CONSTRUCTIVE LEADERSHIP" for the academic year 2010-11 from Symbiosis Law School, Pune. She has contributed significantly to legal scholarship, authoring research papers in various national and international journals, along with over six Reading Materials for Law Schools and Government Institutions. She actively participates in conferences, seminars, and colloquiums both domestically and internationally.

Law Humanities and Social Sciences Collective Maharashtra National Law University Mumbai





Dr. Diksha Dhar

Dr. Diksha Dhar is a Senior Manager in Learning Solutions at HCL Tech. With over 13 of diverse experience spanning vears education, technology, marketing, and sustainability systems, she brings invaluable expertise to our discussion. As a Fulbright Scholar and Ph.D. holder in digital cultures and education pedagogy, Dr. Dhar is passionate about creating impactful digital learning experiences for social change and empowerment. Her exceptional product management skills, combined with active participation in conferences and extensive publication record, make her a valuable contributor.



Mr. Arvind Narrain

Mr Arvind Narrain is an advocate and founder member of the Alternative Law Forum, Bangalore. He has done a bachelor's in law from the National Law School of India University(NLSIU) followed by a masters at the University of Warwick on a Chevening scholarship. He is the author of Queer: Despised Sexuality, Law and Social Change and co-editor of Because I Have a Voice: Queer Politics in India. He was a part of the team of lawyers representing those who challenged Section 377 both in the High Court of Delhi and the Supreme Court of India.



LH SS Law Humanities and Social Sciences Collective Maharashtra National Law University Mumbai

MODERATOR



Ms. Vaishnavi Sharma

Ms. Vaishnavi Sharma is a Research Associate at The Dialogue, specializing in privacy and data governance research. A graduate of Maharashtra National Law University, Mumbai, Vaishnavi's expertise spans fundamental rights, particularly freedom of speech, assembly, and privacy in both offline and online contexts. With internships under prominent advocates and active participation in moot court competitions, she brings invaluable insights to the discussion